

Court-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 71 of 2013

Dated : 18th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Madhya Pradesh Audyogik Kendra
Vikas Nigam (I) Ltd. ... Appellant(s)

Versus

Mahya Pradesh Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Poorva Saigal
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. C.K. Rai for MPERC
Mr. Arjun Krishnan for R.3

ORDER

The learned counsel for the Appellant is filing an affidavit today in the Registry after serving copy on the other side.

Post the matter for further hearing on **14.03.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/pr